GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 734 TO BE ANSWERED ON 13TH DECEMBER, 2022

ADJUSTMENT OF UKRAINE RETURNED MEDICAL STUDENTS

734 # SHRI RAM NATH THAKUR:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details regarding the adjustment of Indian medical students who have returned from Ukraine due to war;
- (b) whether it is a fact that students are struggling because of not getting adjusted;
- (c) whether it is also a fact that some medical students have tried to go to war-scarred Ukraine to complete their further studies; and
- (d) the details about the steps taken by Government to ensure that such students can complete their studies in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The National Medical Commission (NMC) has devised a scheme under which Indian students who were in the last year of their undergraduate medicine course (due to COVID-19, Russia-Ukraine conflict etc had to leave their foreign medical institute) and have subsequently completed their studies as also have been granted certificate of completion of course/degree by the respective institute, on or before 30th June, 2022, are permitted to appear in Foreign Medical Graduate Examination. Thereafter, upon qualifying the FMG examination, such foreign medical graduates are required to undergo Compulsory Rotating Medical Internship (CRMI) for a period of two years to make up for the clinical training which could not be physically attended by them during the undergraduate medicine course in the foreign institute as also to familiarize them with practice of medicine under Indian conditions. Foreign medical graduates get registration only after completing the CRMI of two years.

As per information received from MEA, the Indian Embassy in Kyiv has communicated with all the concerned Universities in Ukraine for providing transcript and other documents in a smooth manner to the students. The details are available on the website of Embassy to assist students to address any related issues.

The NMC has also issued Public Notices conveying its No-objection to the Academic Mobility Program offered by Ukraine i.e. temporary relocation (for the period of conflict) to other universities applicable in either of 29 countries as mentioned in the Public Notice.
